

3

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/115/2016

NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. M. VATSALA FOR A. K. MYSAMY & ASSOCIATES	COUNSEL FOR R ₁ TO R ₃ + R ₅ TO R ₇	P. M. Vatsala
2.	S. Manoj Kumar (For Vidhya Shankar)	counsel for petitioner	

ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Ms P M Vatsala, counsel for R1 to R3, R5 to R7 present. Counsel for petitioner stated that he has made a proposal in relation to the settlement between the parties and furnished a copy of the same to the other side for consideration. Counsel for the respondents submitted that she has to get instructions from the client and sought time to report regarding the settlement. Considering her submissions, time enlarged as a last chance. Put up on **10.04.2017 at 10.30 A.M.**


**(Ch. Md. Sharief Tariq)
Member (Judicial)**


**(K. Anantha Padmanabha Swamy)
Member (Judicial)**